

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH, 'B': NEW DELHI**

**(Through Video Conferencing)**

**BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER AND  
SHRI N. K. CHOUDHRY, JUDICIAL MEMBER**

**ITA No.6584/DEL/2018  
(Assessment Year : N.A.)**

Indian Grameen Services, F-5, Ground Floor, Greater Kailash, Part-I, Kailash Colony, New Delhi – 110 048	Vs	Commissioner of Income Tax (Exemption), Pratyaksh Ayakar Bhawan, E-2, 26 <sup>th</sup> floor, Civic Centre, New Delhi – 110 001
<b>PAN- AAAC11644P</b>		
Assessee		Revenue

Assessee by	None
Revenue by	Sh. M. Baranwal, Sr. DR

<b>Date of Hearing</b>	<b>24.12.2021</b>
<b>Date of Pronouncement</b>	<b>24.12.2021</b>

**ORDER**

**PER R.K. PANDA, AM,**

This appeal filed by the assessee is directed against the order u/s. 80G(5)(vi) of the Income Tax Act, 1961, dated 30<sup>th</sup> August, 2018 of the learned CIT(E), New Delhi.

2. None appeared on behalf of the assessee at the time of virtual hearing. However, the Assessee's Managing Director has filed an Application No. IGS/ITAT-80G/599/2021-22 dated 30.11.2021 seeking withdrawal of the captioned appeal by stating therein the following reasons:- -

*“We have filed an appeal dated 15.08.2018 against CIT(E) regarding the rejection of the certificate of 80G. However, Department is kind enough to grant us the certificate of 80G and we are in receipt of the same dated 24.09.2021. We apologize for the inconvenience caused by us to the Hon’ble ITAT in this aforesaid case.*

*We wish to withdraw the case from our side and request you to kindly close the same.”*

3. Learned Sr. DR has no objection.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeal.
5. In the result, the appeal of the assessee is dismissed as withdrawn.

Above decision was pronounced in the open court on conclusion of Virtual Hearing on 24.12.2021.

**Sd/-**

**[N. K. CHOUDHRY]  
JUDICIAL MEMBER**

**Delhi;** Dated: 24/12/2021.

*Shekhar, Sr. P.S*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

**Sd/-**

**[R.K.PANDA]  
ACCOUNTANT MEMBER**

Asst. Registrar,  
ITAT, New Delhi